

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 26-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CA(CA)/190 & 191/2017 in TCP/209/2016

NAME OF THE PETITIONER : P. Shamugam & 6 others

NAME OF THE RESPONDENT(S) : Shanti Enterprises Electricals Pvt Ltd
& 5 others

UNDER SECTION : Sec 397/398 of CA, 1956

ORDER

Ld. Counsel Mr.Jerin Asher Sojan is present. Ld. Mr.C. Thiyagarajan for the Respondent. Ld. Counsel Mr.Sanjay for the Respondents 2 to 4.

Ld. Counsel for the Applicant states that settlement talks are on.

List the matters for hearing on **28.08.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk